



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

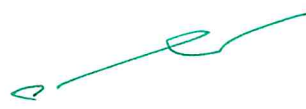
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in CP(IB) No.59/BB/2017	-	For orders	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NIVEDITHA THIMMAIAH 9972348421	Financial Creditor	
2.	LAKSHMI MENON (For C.K. Abudakumar Law Chambers) 9880073412	Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 157/17 is listed today for orders. Again matter is listed for orders on 22/12/2017.


Member (T)


Member (J)